

**Eastern Zonal Council**

\*553. { Shri Hem Barua:  
Shri Panigrahi:  
Shri Sarju Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Eastern Zonal Council met on the 2nd August, 1958 at Shillong;

(b) if so, the subjects discussed; and

(c) the steps proposed to be taken by Government relating to the subjects discussed?

**The Minister of Home Affairs (Pandit G. B. Pant):** (a) Yes;

(b) Demarcation of fishing grounds on the coastal seas for large and mechanised boats

2. Formation of a small committee of representatives of the States comprised in the Eastern Zone to discuss problems arising out of the rehabilitation of refugees

3. Connecting the Assam-Agartala road with the all-India road system through Assam

4. Waiver of certain taxes by the Government of Assam in respect of transit goods belonging to Tripura and consigned to Calcutta

5. Setting up of a Joint Financial Corporation with Assam for providing financial assistance to tea estates situated in Tripura

6. Facilities for technical training required by Tripura and Manipur Administrations for the students sponsored by them.

7. Inclusion of a representative of NEFA in the Committee on Manpower Planning.

8. Consideration of recommendations submitted by the Zonal Technical Committee for Development of Power in the Eastern Zone at its meeting held on 26th April 1958.

9. Consideration of the Report of the Committee consisting of the I.Gs. of Police and other high police officers of the States of the Eastern Zone regarding the proposal for the formation of common police reserve force for the Eastern Zone.

10. Consideration of the quarterly reports for the period ended 30th June, 1958 showing action taken on the recommendations made in the first and second meetings of the Eastern Zonal Council.

11. Date and place of next meeting.

12. Inclusion of a representative of the Natural Resources Division, Planning Commission, in the Zonal Technical Committee for Development of Power

(c) A copy of the proceedings embodying the decisions taken by the Council will be placed in the Parliament Library as soon as the proceedings are ready

**Sarva Seva Sangh**

\*554. **Shri Siddhah:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 3675 on the 9th May, 1958 and state.

(a) whether the Sarva Seva Sangh has submitted its progress report for the 1956-57, and

(b) if so, whether a copy of the same will be laid on the Table?

**The Deputy Minister of Home Affairs (Sbrimati Alva):** (a) and (b). Not yet. Only an audited statement of accounts for the period ending June 30, 1957 has so far been received.

**Pension Rules for the All India Services**

\*555. { Shri V. C. Shukla:  
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the rulers govern the grant of pension